

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No.14/TT/2013

Date: 7.3.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for NRSS- XVI for the tariff period 2009-14

Sir,

Please refer to the Commission's earlier letter dated 20.2.2013, on the above subject, seeking certain information by 20.3.2013 (copy enclosed). I request you to furnish **the aforesaid information along with the following further information** on affidavit, with advance copy to the respondents/ beneficiaries, latest by 6.4.2013:-

- (i) Status of commissioning of the asset;
- (ii) Auditor/ Management certificate and Tariff Forms (Form-1, Form-6, Form-13, and Form-13 B) for the asset as per the revised date of commercial operation, if there is any change in date of commercial operation of the asset;
- (iii) Details regarding "Proposed Loan 12-13" @8.85%;
- (iv) Element wise details of initial spares as per Regulation 8 of the CERC (Terms and Conditions of Tariff) Regulations, 2009.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)